

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 25 OF 2018 &
IA No. 858 of 2017

Dated : 8th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Lourdes Society for Health Care & Research, ... Appellant(s)
Ernakulam

Vs.

The Kerala State Electricity Regulatory Respondent(s)
Commission & Anr.

Counsel for the Appellant(s) : Mr. M. G. Ramachandran, Sr. Adv.
Mr. K. V. Mohan
Mr. Jijo Kallukaran
Mr. Shubham Arya
Mr. K.V. Balakrishan

Counsel for the Respondent(s) : Mr. P. V. Dinesh
Mr. Mukund P. Unny
Mr. R.S. Lakshman *for KSEB*

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **28.08.2019**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/mkj